

Modernisation of Power Plants

3589. SHRI R. SURENDER REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Bharat Heavy Electricals Limited (BHEL) and the SIEMENS AG of Germany have recently entered an alliance to jointly undertake modernisation and renovation of Power plants in India and abroad;

(b) if so, the details thereof indicating inter-alia the paid-up capital, individual share of BHEL and SIEMENS and other objectives of the joint committee;

(c) whether any Memorandum of Understanding/ agreement has been signed;

(d) if so, the details thereof;

(e) whether the Power Plants have been identified for the purpose in India;

(f) if so, the details thereof indicating their location and the approximate expenditure involved in each;

(g) the details of the plants undertaken by the joint venture company in foreign countries; and

(h) the mode of funding and financing by the joint-venture company in India and foreign countries.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) Certain steps have been initiated by BHEL to promote a joint venture company (JVC) with Siemens AG of Germany for carrying out in India and in some other countries plant performance improvement of fossil fuel power plants which are operating at low plant load factors having poor availability.

(b) The proposed JVC would have a paid-up capital of Rs. 4 crores. BHEL would subscribe to 50% less one share; while Siemens would subscribe to the balance of 50% plus one share.

(c) Yes, Sir.

(d) The Memorandum of Understanding contemplates continuation of negotiations between the parties for finalising the various details prior to the setting up of the JVC.

(e) and (f). The proposed JVC would take up plant Performance improvement of power plants which are operating at low plant load factors and are having poor availability, based on customer needs.

(g) Since the JVC is yet to be formed, the question does not arise at this stage.

(h) The proposed JVC would be an independent legal entity under the Indian Companies Act, 1956 and the mode of funding will depend on specific tender conditions.

PGI Chandigarh

3590. SHRI SHRAVAN KUMAR PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether despite heavy rush of patients, the Government's prestigious Medical Institute, the Post Graduate Institute for Medical Education and Research (PGIMER) Chandigarh, continues to make do with just 70 beds;

(b) if so, whether in view of specialities offered and the pressure of patients the Government plan to expand the Institute and the hospital connected therewith; and

(c) if so, the details thereof indicating cost and the likely date of implementation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (c). The Nehru Hospital attached to the Post Graduate Institute of Medical Education and Research, Chandigarh has a bed strength of 1104. All kinds of emergency and complicated patients are attended round the clock. Additional computerised fee counters have been provided for speedier clearance of patients.

Judicial Prosecution

3591. SHRI B.L. SHARMA PREM : Will the PRIME MINISTER be pleased to state :

(a) the number of private and limited companies being prosecuted in Delhi Courts as criminal offenders for not submitting their annual balance sheets to the Registrar of the Companies;

(b) the details thereof;

(c) the reasons for backlog of cases in courts;

(d) whether the Government propose to make suitable amendments in enactments for the benefit of small time companies; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) For not submitting the Annual Balance sheet with Registrar of Companies, Delhi 1120 Private Companies and 32 Limited Companies are being prosecuted as on 30.09.95.

(b) The information is being collected and will be laid on the table of the House.

(c) The backlog will be cleared on disposal of cases by the Courts.

(d) There is no such proposal under consideration.

(e) Does not arise.